

FORM B - PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

For the attention of the stakeholders of **Customized Kitchen India Private Limited**

Sl. No.	Particulars	Details
1.	Name of Corporate Debtor	Customized Kitchen India Private Limited
2.	Date of Incorporation of Corporate Debtor	02 nd December, 2014
3.	Authority under which corporate debtor is registered	Companies Act, 2013 (ROC Delhi)
4.	Corporate Identity Number of Corporate Debtor	U74999DL2014PTC273690
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No.2, Ground Floor, Flat No. C-1-A/50-A, Janak Puri, New Delhi 110058 (as per MCA portal)
6.	Date of closure of Insolvency Resolution Process	22 nd March, 2021
7.	Liquidation commencement date of Corporate Debtor	22 nd March, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Gulshan Kumar Gupta IBBI/IPA-001/IP-P00021/2016-17/10046
9.	Address and e-mail of the Liquidator, as registered with the Board	202, Kumar House, Central Market, Prashant Vihar, Delhi 110085 ipgulshan@gmail.com
10.	Address and e-mail to be used For correspondence with the liquidator	202, Kumar House, Central Market, Prashant Vihar, Delhi 110085 irp.kitchen@gmail.com
11.	Last date for submission of claims	20 th April, 2021

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court III) has ordered the commencement of liquidation of the Customized Kitchen India Private Limited on 22nd March, 2021.

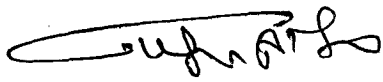
The stakeholders of Customized Kitchen India Private Limited are hereby called upon to submit their claims with proof on or before 20th April, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23.03.2021
Place: Delhi




Gulshan Kumar Gupta
Liquidator